

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:837

ANSWERED ON:04.03.2005

JOBS UNDER SGSY/SGRY

Ahir Shri Hansraj Gangaram;Chandel Shri Suresh;Chavan Shri Harischandra Deoram;Gao Shri Tapir;Mandal Shri Sanat Kumar;Mehta Shri Alok Kumar;Prabhu Shri Suresh Prabhakar;Shandil Dr. (Col.) Dhani Ram;Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of projects sanctioned under different rural development schemes during 2004-05 and till date; scheme-wise and State-wise;
- (b) the total amount allocated and utilized therefore alongwith the beneficiaries;
- (c) whether the State-Governments have requested the Union Government to assign jobs under SGRY and SGSY to labour cooperative societies;
- (d) if so, the details thereof alongwith the reaction of the Government thereto;
- (e) whether funds meant for the said schemes have been diverted;
- (f) if so, the steps proposed/taken in the regard; and
- (g) the details of proposals received by the Union Government from different States, State-wise, year-wise and scheme-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRIMATI SURYA KANTA PATIL)

(a) & (b) The projects are sanctioned under various Rural Development Programmes namely, Swarnjayanti Gram Swarozgar Yojana (SGSY), Drought Prone Areas Programme (DPAP), Desert Development Programme (DDP), Integrated Wastelands Development Programme (IWDP) and Total Sanitation Campaign (TSC) of the Ministry of Rural Development. The State-wise allocation is not done for the projects under the schemes, as these are demand driven schemes. A statement showing number of projects sanctioned and funds released are given at Annexure-I.

Statement referred in reply to Lok Sabha Unstarred Question No. 837 due for reply on 4.3.2005

Scheme-wise and State-wise Status of the Projects Sanctioned/funds released during 2004-05

(Rs. in Lakhs)

Sl. No.	Name of State/Ut	IWDP	DPAP	DDP	ARWSP	Special Projects
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Proj-ects	Rele-ased	Proj-ects	Rele-ased	Proj-ects	Rele-ased	Proj-ects	Rele-ased	Proj-ects	Rele-ased
(in Nos.)	(in Nos.)	(in Nos.)	(in Nos.)	(in Nos.)	(in Nos.)	(in Nos.)	(in Nos.)	(in Nos.)	(in Nos.)

1	ANDHRA PRADESH	10	495.00	287	3459.68	110	1609.61	0	0	3	251.26
2	ARUNACHAL PR.	0	0	0	0	0	0	0	0	0	0
3	ASSAM	20	825.00	0	0	0	0	0	0	0	0
4	BIHAR	9	371.25	68	311.21	0	0	0	0	1	22.78
5	CHHATTISGARH	9	359.50	116	1550.75	0	0	0	0	0	0
6	GOA	0	0	0	0	0	0	0	0	0	0
7	GUJARAT	9	371.25	250	1999.47	298	4147.88	19	3680.44	1	162
8	HARYANA	4	123.75	0	0	118	1329.58	0	0	0	0
9	HIMACHAL PR.	2	123.75	40	400.34	38	128.25	0	0	0	0
10	J & K	4	156.75	66	222.75	40	135.00	0	0	0	0
11	JHARKHAND	4	165.00	200	1065.02	0	0	15	150.00	0	0

12	KARNATAKA	10	412.50	227	1840.15	166	2076.35	0	0	0	0
13	KERALA	0	0	0	0	0	0	0	0	0	0
14	MADHYA PRADESH	14	495.00	269	5287.91	0	0	0	0	0	0
15	MAHARASHTRA	10	412.50	303	2325.76	0	0	0	0	3	273.09
16	MANIPUR	0	0	0	0	0	0	0	0	0	0
17	MEGHALAYA	0	0	0	0	0	0	0	0	0	0
18	MIZORAM	0	0	0	0	0	0	0	0	0	0
19	NAGALAND	5	330.00	0	0	0	0	0	0	0	0
20	ORISSA	9	371.25	146	914.18	0	0	15	3777.85	0	0
21	PUNJAB	4	J27.05	0	0	0	0	0	0	0	0
22	RAJASTHAN	9	371.25	96	1227.08	830	8458.54	4	424.53	2	110.27
23	SIKKIM	0	0	0	0	0	0	0	0	0	0
24	TAMIL NADU	10	420.96	160	1580.33	0	0	1	0.00	0	0
25	TRIPURA	0	0	0	0	0	0	0	0	0	0
26	UTTAR PRADESH	13	536.25	160	1456.69	0	0	0	0	0	0
27	UTTARANCHAL	6	283.80	90	1126.49	0	0	0	0	1	46.52
28	WEST BENGAL	4	114.02	72	243.00	0	0	0	0	0	0
29	A & N ISLAND	0	0	0	0	0	0	0	0	0	0
30	D & N HAVELI	0	0	0	0	0	0	0	0	0	0
31	DAMEN & DIU	0	0	0	0	0	0	0	0	0	0
32	Delhi	0	0	0	0	0	0	0	0	0	0
33	LAKSHDWEEP	0	0	0	0	0	0	0	0	0	0
34	PONDICHERRY	0	0	0	0	0	0	0	0	0	0
TOTAL											
165	6865.83	2550	25010.81	1600	17885.21	54	8032.82	11	865.92		

(c) & (d) A request was made by Government of Maharashtra for permission to award works to labour cooperatives societies under Sampoorna Gramin Rozagar Yojana (SGRY). Under the SGRY Guidelines, it is not permissible to award works to labour cooperative societies.

(e) & (f) Some complaints regarding misappropriation/misutilisation of funds including irregularities have been received under the Sampoorna Gramin Rozgar Yojana (SGRY) for the State of Assam, Kerala, Chhatisgarh, Maharashtra, Gujarat, Rajasthan, Uttar Pradesh and Madhya Pradesh. The complaints about irregularities have been received from the States of Andhra Pradesh, Bihar, Orissa and Uttar Pradesh. Such cases of diversion of Funds are immediately brought to the notice of the concerned State Governments for corrective measures and to implement the programme as per the programme guidelines. The Ministry have evolved a comprehensive system of Monitoring and Evaluation of the implementation of its programmes through Monthly Progress Report, Review Meetings with State Ministers/State Officials, Utilisation Certificate & Audit Reports, intensive field inspections by the officials of Centre and State Governments, District Level Monitoring & Vigilance Committees and Social Audit by Gram Sabha.

(g) The Government receive proposals under various programmes on a continuous basis throughout the year.